

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) (Ins) No. 590 of 2020**

**IN THE MATTER OF:**

**Bank of India & Ors.**

**...Appellants**

**Vs.**

**Ferro Alloys Corporation Ltd.**

**Through Bhuban Madan**

**...Respondent**

**Present:**

**For Appellants: Dr. Sudhir Bisla, Advocate.**

**For Respondent: Mr. Malak Bhatt, Advocate.**

**ORDER**

**(Through Virtual Mode)**

**24.11.2020:** At request of Learned Counsel Dr. Sudhir Bisla, stating that the Learned Senior Counsel Mr. Rajiv Ranjan has some inconvenience to appear today, the matter is directed to be listed on **22.12.2020**.

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

sr/kam